

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE**

LOK SABHA

UNSTARRED QUESTION NO. 3292

TO BE ANSWERED ON FRIDAY, THE 17th DECEMBER, 2021

Fast Track Courts for Undertrial Prisoners

3292. SHRI B.B. PATIL:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to form a fast track court to provide justice to the undertrial prisoners in various jails of the country and if so, the details thereof;
- (b) whether the Government has received any suggestions/ proposals in this regard;
- (c) if so, the details thereof; and
- (d) the details of the action being taken by the Government in this regard ?

ANSWER

**MINISTER OF LAW & JUSTICE
(SHRI KIREN RIJJU)**

(a): There is no proposal to form a fast track court to provide justice to the undertrial prisoners in various jails of the country at present.

(b) to (d):In view of (a) above, question does not arise.
